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Personal Guarantors to Corporate Debtors) Regulations, 2019 to take on record the formation of Committee of Creditors for the bankruptcy process against the Personal Guarantor, Mr. Babu George. Learned Bankruptcy Trustee, Mr. Mujahid Y appears in person. The said report of the Bankruptcy Trustee is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/76/KOB/2024 is **allowed and disposed of.**

**IA(IBC)/77/KOB/2024 in CP(IB)/40/KOB/2023**

This is an IA bearing No. 77/KOB/2024 filed by the Bankruptcy Trustee under Regulation 10(1) of Insolvency and Bankruptcy Board of India (Bankruptcy Process for Personal Guarantors to Corporate Debtors) Regulations, 2019 to take on record the quarterly progress report regarding the bankruptcy process against the Personal Guarantor, Mr. Babu George. Learned Bankruptcy Trustee, Mr. Mujahid Y appears in person. The said report of the Bankruptcy Trustee is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/77/KOB/2024 is **allowed and disposed of.**

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T. KRISHNA VALLI  
MEMBER (JUDICIAL)**